

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13/11/2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : TP 48/15
PETITION NUMBER : TP 76/16
NAME OF THE PETITIONER(S) : Balasahab and 6 others
NAME OF THE RESPONDENT(S) : Dyanyogi Shri Shivakumar Swarniji
Sugars Ltd. & 7 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Madhukar Deshpande 94482-50300	Advocate for Respondent No. 1 to 3	
2.	S.T. Dhorwadkar 9880775707	Advocate for Respondent No. 7	
3.	K.P. Yashodha S Rajashree Dhalwadkar 9663189568	Advocate for Respondent No. 5 & 6	
4.	Deepak S S Ketty 9743818278	Advocate for Petitioner	

ORDER

Shri Madhukar Deshpande, Advocate filed

contd.

From pre-page

Vakalat for R-1 to R-3. K. P. Veshoda, Advocate,
filed Vakalat for R-5 to R-7. Shri Deepak S. Shetty,
filed Vakalat for Petitioners.

Fresh notices to R-4 and R-8. Time granted to
file counter/objections of R-1 to 3 and R-5 to R-7.
Posted to 20.02.2017.

In the meanwhile, Petitioners' counsel to file
2 sets of copies.


Member (T)


Member (T)